

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for compliance of
court fees/removal of defects.

Date : 25.07.2024

SL No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notified Date
NOT READY CASES						
1	31938/2024	08.04.2024	WP (C) /282/2007	M.K.PRADHAN	23.00,3*23	2024-07-25
2	36140/2024	19.04.2024	WA/781/2023	P K JENA	7.00,3*7	2024-07-25
3	42067/2024	06.05.2024	WP (C) /20675/2021	D K NAIK	39.00,3*39	2024-07-25
4	46136/2024	16.05.2024	WP (C) /336/2008	R H DAS MOHAPATRA	8.00,3*8	2024-07-25
5	51574/2024	18.06.2024	WP (C) /6616/2016	S. PARIJA	2.00,3*2	2024-07-25
6	55581/2024	01.07.2024	OJC/9254/1998	K SAHOO	13.00,3*13	2024-07-25
7	57363/2024	09.07.2024	CMP/321/2024	BIKRAM K . MOHANTY	3.00,3*3	2024-07-25
8	57668/2024	09.07.2024	WA/684/2022	N C SINHA	14.00,3*14	2024-07-25
9	57802/2024	10.07.2024	RVWPET/107/2022	BIKRAM SAMAL	2.00,3*2	2024-07-25
10	58142/2024	11.07.2024	BLAPL/8332/2016	N.K ROUT	4.00,3*4	2024-07-25
11	58143/2024	11.07.2024	BLAPL/8332/2016	N.K ROUT	4.00,3*4	2024-07-25
12	58144/2024	11.07.2024	BLAPL/8332/2016	N.K ROUT	4.00,3*4	2024-07-25
13	58145/2024	11.07.2024	BLAPL/8332/2016	N.K ROUT	4.00,3*4	2024-07-25
14	58146/2024	11.07.2024	BLAPL/8332/2016	N.K ROUT	4.00,3*4	2024-07-25
15	58149/2024	11.07.2024	BLAPL/2911/2017	N.K ROUT	5.00,3*5 SENT TO XEROX	2024-07-25
16	58423/2024	11.07.2024	SA/74/1996	A SUNDARAY	45.00,3*45	2024-07-25
17	59096/2024	15.07.2024	WP (C) /14615/202	S DAS	3.00,3*3	2024-

	4		4			07-25
18	59257/2024	16.07.2024	SA/50/1993	H SUNDARA	3.00, 3*3	2024-07-25
19	59657/2024	18.07.2024	WA/684/2022	M/S.TULASI MODERN RICE MILL, KENDRAPAR A	53.00, 3*53	2024-07-25
20	59785/2024	18.07.2024	CMP/318/2024	T K PANDA	56.00, 3*56	2024-07-25
21	60040/2024	18.07.2024	WP (C) /39133/2023	NALINI KANTA DASH	4.00, 3*4	2024-07-25
22	60375/2024	19.07.2024	WP (C) /156/2018	A K DHAL	5.00, 3*5	2024-07-25
23	60389/2024	19.07.2024	WP (C) /2783/2013	A T NAYAK	22.00, 3*22	2024-07-25
24	60394/2024	19.07.2024	CRP/29/2023	K SAHOO	3.00, 3*3	2024-07-25
25	60406/2024	19.07.2024	WP (C) /28944/2023	K BANERJEE	60.00, 3*60	2024-07-25
26	60627/2024	22.07.2024	SA/146/2002	A SUNDARAY	3.00, 3*3	2024-07-25
27	60985/2024	22.07.2024	WP (C) /26609/2023	L N ROUSTRAY	7.00, 3*7	2024-07-25
28	60992/2024	22.07.2024	WP (C) /11555/2011	P R SWAIN	5.00, 3*5	2024-07-25
29	60994/2024	22.07.2024	WP (C) /6136/2023	D MISHRA	10.00, 3*10	2024-07-25
30	61013/2024	22.07.2024	MACA/133/2019	S B DAS	11.00, 3*11	2024-07-25
31	61016/2024	22.07.2024	MACA/18/2024	G S MOHANTY	3.00, 3*3	2024-07-25
32	61209/2024	23.07.2024	WP (C) /2783/2013	J SAHOO	22.00, 3*22	2024-07-25
33	61424/2024	23.07.2024	ARBP/46/2011	K C PANDA	6 DFA	2024-07-25
34	61807/2024	24.07.2024	RVWPET/128/2024	P C MOHANTY	22.00, 3*22	2024-07-25
35	61808/2024	24.07.2024	WP (C) /5642/2018	S DAS	5.00, 3*5	2024-07-25
36	61818/2024	24.07.2024	ARBP/41/2022	N C SINHA	567.00, 3*567	2024-07-25
37	62121/2024	25.07.2024	WP (C) /12050/2014	B S SWAIN	67.00, 3*67 SENT TO XEROX	2024-07-25
<u>READY CASES</u>						
38	53520/2024	25.06.2024	CRLMC/3288/2010	P SETHY	4.00, 3*4 document in dms	2024-07-25

39	61825/2024	24.07.2024	SA/76/2002	D NAYAK	28.00, 3*28 SENT TO XEROX	2024-07-25
40	62096/2024	25.07.2024	WP(C)/5864/2004	S K MISHRA	14.00, 3*14 DOCUMENT AVAILABLE IN DMS	2024-07-25
41	62098/2024	25.07.2024	BLAPL/215/2024	S SAHOO	5.00, 3*5 download copy	2024-07-25

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